

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Free copies of final  
Order dt. 12.9.03  
issued to counsel  
for both sides.

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16/9/03

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Order dated 12.9.2003

Shri B.N.Rath, learned counsel for the applicant, by submitting a Memo dated 12.9.03 has sought permission of the Tribunal to withdraw the O.A. as the applicant does not want to proceed with the matter any further. In this view of the matter, we dispose of this O.A. as withdrawn. No costs.

Shri K.C.Mehanty, learned Govt.Advocate for the State of Orissa and Shri S.B.Jena, A.S.C. for the Union of India are present and heard.

VICE-CHAIRMAN

MEMBER (JUDICIAL)